

DIVISION BENCH
COURT - I

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/455(KB)2018
IA(I.B.C)/928(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	SUBARTA SARKAR VS KND ENGINEERING TECHNOLOGIES LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Mamta Binani, Liquidator,] For the Applicant
Ms. Ankita Dutta, CS.]

Ms. Urmila Chakraborty, Adv.] For the Respondent
Mr. Mrigank Kejriwal, Adv.]

ORDER

1. Ld. Counsel/ Authorized Representative on both sides present.
2. Post this matter on **10/05/2024**.

Court Officer